

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

4.2.03

None for the applicant.
Mr. S.R. Samotha - Proxy of Mr. T.P. Sharma -
for resp.

Rejoinder has not been filed
in spite of number of opportunities
including last opportunity. In the
circumstances the case is listed
for final disposal on 12.3.03.

M. L. CHAUHAN
MEMBER (JUDICIAL)

(H. O. GUPTA)
ADMINISTRATIVE MEMBER

12.3.03.

None present for the applicant -
Mr. T.P. Sharma - counsel for respondents
Listed on 21.3.03.

M. L. CHAUHAN
MEMBER (JUDICIAL)

(H. O. GUPTA)
ADMINISTRATIVE MEMBER

21-3-03

Mr. P.N. Jatti Counsel for applicant.
Mr. S.R. Samotha Proxy of Mr. T.P. Sharma
for resp.

Mr. P.N. Jatti says that his
client does not want to press
the OA and it may be dismissed
as withdrawn. Accordingly the
OA is dismissed as withdrawn.

(A.P. Nagarkar)
member (A)

(A.L. Gupta)
Vice Chairman

copies given
622, 623
WAKE
DA 27.3.03